

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.3803

TO BE ANSWERED ON THE 22ND DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

COASTAL SECURITY

3803. SHRI ABHIJIT MUKHERJEE:
SHRI KODIKUNNIL SURESH:
SHRI P.R. SUNDARAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the status of implementation of the coastal security scheme in the country, State-wise;

(b) whether the coastal areas of the country are adequately safe guarded against infiltration;

(c) if so, the details thereof along with the infrastructure and modern equipment provided to the coastal States; and

(d) the concrete steps being taken by the Government to avoid any lapse in the coastal security of the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)

(a) to (d): The Government of India is implementing the Coastal Security Scheme in phases with the objective of strengthening infrastructure of Marine Police Force for patrolling and surveillance of coastal areas, particularly shallow areas close to the coast. The Phase-I of the Scheme was implemented with an outlay of Rs. 495 crores for non-recurring expenditure and Rs. 151 crores for recurring expenditure, during the period from 01.04.2005 to 31.03.2011. Under Coastal Security Scheme (Phase-I), the coastal States/Union Territories were provided with 73 coastal police stations(CPSs), 97 check posts, 58 outposts, 30 barracks, 204 boats, 153 jeeps and 312 motor cycles. The implementation of the Phase-I of the Scheme has been completed on 31.03.2011.

The Coastal Security Scheme (Phase-II) is presently under implementation which commenced from 01.04.2011 to be completed over a period of five years with an outlay of Rs.1154.91 crore under non-recurring expenses and Rs.425 crore under recurring expenses. Under Coastal Security Scheme (Phase-II) Coastal States/UTs have been sanctioned with 131 Marine Police Stations, 60 Jetties, 10 Marine Operations Centres, 150 boats (12 Tons), 10 boats (5 Tons), 20 (19 mtr.) boats, 35 RIBs (Rigid Inflatable Boats), 10 large vessels, 131 Four Wheelers and 242 motor cycles.

The infrastructure and equipments provided to the Coastal States/Union Territories and their status under both Phase-I & Phase-II of the Coastal Security Scheme are at Annexure.

The entire coastal areas of the country have been adequately safeguarded against infiltration. In order to avoid any lapse in the coastal security of the country, Government reviews and monitors the entire coastal security apparatus through : (1) National Committee for Strengthening Maritime and Coastal Security (NCSMCS) against threats from the Sea is headed by Cabinet Secretary and all stake-holder Ministries and the State Governments are members of this committee which meets once in six months (2) Steering Committee in MHA headed by Secretary (BM) consists of all stakeholders, which meets periodically to review the implementation of decisions of NCSMCS and progress of Coastal Security Scheme.

Infrastructure and equipments provided to the Coastal States/Union Territories and their status under both Phase-I & Phase-II of the Coastal Security Scheme

Phase-I:

S. No.	Name of State/ UT	Costal Police Stations	Boats/ Vessels	Jeeps	Motor Cycles	Check posts	Out-posts	Barracks	Rigid Inflatable Boats
1	Gujarat	10	30	20	101	25	46	-	-
2	Maharashtra	12	28	25	57	32	-	24	-
3	Goa	3	9	6	9	-	-	-	10
4	Karnataka	5	15	9	4	-	-	-	-
5	Kerala	8	24	16	24	-	-	-	-
6	Tamil Nadu	12	24	12	36	40	12	-	-
7	Andhra Pradesh	6	18	12	18	-	-	-	-
8	Odisha	5	15	10	15	-	-	-	-
9	West Bengal	6	18	12	12	-	-	6	-
10	Puducherry	1	3	2	3	-	-	-	-
11	Lakshadweep	4	6	8	8	-	-	-	-
12	Daman & Diu	1	4	3	5	-	-	-	-
13	A&N Islands	-	10	18	20	-	-	-	-
	Total	73	204	153	312	97	58	30	10

Phase-II:

Sl. No.	State/UT	Coastal Police Stations				Jetties			Vehicles			
		Sanctioned	Operational	Constructed	Under Construction	Sanctioned	Land Acquired	Constructed/in operation	Sanctioned	Purchased	Sanctioned	Purchased
1	GUJARAT	12	12	5	2	5			12	12	24	24
2	MAHARASHTRA	7	6	0	0	3	3	14(*)	7	7	14	14
3	GOA	4	3	0	0	2	2		4		8	
4	KARNATAKA	4	4	2	2	2	1		4	4	8	8
5	KERALA	10	0	7	3	4			10	10	20	20
6	TAMIL NADU	30	16	16	14	12	6		30	30	60	60
7	ANDHRA PRADESH	15	15	6	5	7			15	15	30	30
8	ODISHA	13	13	3	8	5	1		13	13	26	26
9	WEST BENGAL	8	8	1	7	4			8	8	16	16
10	PUDUCHERRY	3	3	1	1	2	2		3	3	6	6
11	LAKSHADWEEP	3	3	1	1	2			3	3	6	6
12	DAMAN & DIU	2	0	1	1	2	2	2	2	2	4	4
13	A& N ISLANDS	20	20	20	0	10	6	6	20	20	20	
	TOTAL	131	103	63	44	60	23	22	131	127	242	214

(*) - Coastal Marine Police, Maharashtra is utilizing the 14 Jetties of Maharashtra Maritime Board (MMB) on full -time basis against the three sanctioned jetties for which a grant of Rs.64.58 lakh has been released to the State Government

Out of 10 Marine Police Operation Centre (MPOC) sanctioned for Andaman & Nicobar Island, 4 are operational and land for 5 has been acquired.